Title: Need to relax the protected area norms around Thatte Nahar, a centrally protected monument in Shambhajinagar, Maharashtra for the convenience of the local residents living in the vicinity of the monument.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Thatte Nahar of Sambhajinagar (Aurangabad – Maharashtra) is a unique monument of its own kind in the country and testimony to medieval water supply.

An ancient water channel Thatte Nahar has been made a centrally protected monument. However, the clause '100 metre protected area' surrounding the Thatte Nahar area is practically very difficult to follow. When the area started developing, the citizens made apartments, shops, complex and new houses which are basic necessities of the common people. Now, after declaring the monument as centrally protected one and with imposition of clause '100 metre protected area' it has become very difficult for the residents as they cannot leave their places of residence or business/office.

I, therefore, urge upon the Government to exempt this area from the '100 metre protected area' as has been done earlier in the case of SANIWARWADA and AAGAKHAN PALACE, PUNE, so that poor and genuine citizens may live peacefully.